

a

T.P.(Crl.) No. 329-347 OF 2002

ITEM No.5

Court No. 7

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Crl.) No. 329-347/2002(For prel.hearing)

BANK OF RAJASTHAN LTD.

Petitioner (s)

VERSUS

M/S. LABH CONSTRUCTION & INDUST.LTD& ORS

Respondent (s)

Date : 22/03/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. Gopal Jain, Adv.,
Mr. R.N. Karanjawala, Adv.,
Ms. Avantika Keswani, Adv.,
Mrs Manik Karanjawala,Adv.

For Respondent (s) Mr. E.C. Agrawala, Adv.,
Mr. Rishi Agrawala, Adv.,
Mr. Mahesh Agarwal, Adv.,
Mr. Manu Krishnan, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T..J.
.SP2

Adjourned for four weeks in terms of the letter
circulated by the learned counsel for the respondents.

.SP1

(R.K. Dhawan)
Court Master

(D.D. Jindal)
Assistant Registrar